

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 131
TP 119 of 2016 (CP 23 of 2015)

Order under Section 397-398

IN THE MATTER OF:

Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Proxy Counsel, Mr. Seraj Khan.
For the Respondent : PCS, Mr. Kunjal Dalal.

Advocate, Mr. Sudhir Mehta is present.

ORDER

The pleadings are complete.

We direct the parties to give written submission, not more than 5 pages and upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 07.09.2021.

(VIRENDBA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)